

SHRI BASUDEB ACHARIA : Will the ITDP block be covered ?

DR. RAJENDRA KUMARI BAJPAI : Yes, we are going to increase it.

SHRI KAMAL NATH : Sir, hostels represent a very important component in tribal upliftment. Over the last 50 years there have been many rest houses, Irrigation bungalows, P. W. D. bungalows, inspection bungalows which, as on date, are used for no more than 3 days in a year. Here we have a question about construction of hostels. On a rough check which I have done in my State in Madhya Pradesh there are 400 such bungalows which are not being used for more than 3 days in a year. So, why can't the Central Government direct the State Government to convert these into hostels for tribals and Scheduled Castes ?

(Interruptions)

MR. SPEAKER : Madam, ask him whether they may be away from those places also !

SHRI KAMAL NATH : They are right there, but they are not used. There are inspecting bungalows...

(Interruptions)

DR. RAJENDRA KUMARI BAJPAI : Yes, we are solving this problem by increasing the number of hostels in those areas where tribal population blocks are existing. It is not the bungalows....

SHRI KAMAL NATH : They should be converted.

DR. RAJENDRA KUMARI BAJPAI : It is not that converting those bungalows that will help. That will not help these blocks.

Illegal sale of narcotics and drugs in Delhi

*431. SHRI PRATAPRAO B. BHOSALE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases of illegal sale of narcotics and drugs detected in Delhi during the last six months;

(b) the quantity of the drugs seized and their values;

(c) whether there are any cases when connivance of police officials was found; and

(d) if so, action taken against the police officials ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) and (b). The number of cases of illegal sale of narcotics and drugs alongwith their quantity and value, registered by Delhi police from June '85 to November '85 is tabulated in a statement which is given below.

(c) No, Sir.

(d) Does not arise.

Statement

Cases of illegal sale of narcotics and drugs registered, quantity seized and the value thereof from June '85 to November '85

	Cases reported	Quantity seized (in Kg.)	Value (Rs.)
1. Heroin	151	11,812 Kg.	9,19,178.00
2. Smack	392	6,915 Kg.	2,71,912.00
3. Charas/Ganja/ Poppy Head/Bhang	454	1898.462 Kg.	11,72,437.00
4. Opium	102	51,220 Kg.	1,37,306.00

MR. SPEAKER : Will you like to ask supplementaries ? No.

SHRI D. N. REDDY : Sir, will the Hon. Minister inform the House where the Government is aware of the increasing drug menace in Delhi and other big cities with foreign involvement ? If so, will the Government come forward with more severe legislation than at present, to make this nefarious trade come down to a minimum ?

SHRI S. B. CHAVAN : Sir, there is no denying the fact that drug trafficking has been going on all over the world and India is being used as a kind of conduit for passing of narcotics from one place to another. That is why, in the last Session, in this very House, we passed the legislation and made the relevant provisions more stringent.

[Translation]

DR. CHANDRA SHEKHAR TRIPATHI : I want to know the source from where the narcotic drugs are smuggled into India and what steps are being taken by the Government to check it ?

SHRI S. B. CHAVAN : It is difficult for me to tell from which country these narcotics are smuggled into the country. They are smuggled into the country from different places and India is being used especially to smuggle them to other countries. However, the Government do have the information that while being smuggled to other countries, these narcotics are used at many places in our country.

[English]

**Advice of National Chemical Laboratory
regarding raw materials for
polyester industry**

*434. SHRI K. P. UNNIKRIISHNAN: Will the PRIME MINISTER be pleased to state :

(a) whether the National Chemical Laboratory recently gave written opinion to the effect that DMT and PTA are interchangeable raw materials for polyester industry;

(b) if so, at which Ministries/Organisations' reference did the Laboratory give this opinion;

(c) the procedure normally followed in leading with such references;

(d) whether the above procedure was followed in these cases; and

(e) if not, the reasons therefor and action proposed to be taken in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir. It is a well known fact that either DMT or PTA can be used in the manufacture of polyesters. The raw material to be used is dependent on plant design. Information from public sources has been provided on interchangeability to two companies on their enquiry by a Scientist of national Chemical Laboratory.

(b) The information was given by a NCL Scientist on reference from two companies. No reference has been made by any Ministry to NCL.

(c) If enquiries made can be replied to from well know published sources, required information is provided.

(d) Yes; Sir.

(e) Does not arise.

[English]

SHRI K. P. UNNIKRIISHNAN : Sir, I have great respect and affection for my Hon. Minister. But my question was something else and the answer is quite different. The question was whether DMT and PTA are interchangeable. The question was not whether they are alternates. I am sure, you will agree with me that these are two different concepts. The question was, whether they are interchangeable within a plant design. But the answer is, they are alternates. Everybody knows that. So, Sir, this question itself has been answered in a manner which raises certain doubts.